

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.5256
TO BE ANSWERED ON 02.04.2025**

ROBs/RUBs ON RAILWAY CROSSINGS IN DELHI

5256. SHRI YOGENDER CHANDOLIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the need to construct Road Over Bridges (ROBs) and Road Under Bridges (RUBs) in Railway Crossings in Delhi and if so, the current status of the proposal;**
- (b) the details of the proposed ROBs and RUBs including their locations, alignments and estimated costs particularly at Kirari, Ghewra, Narela, Siraspur, Khera Kalan, Tikri Kalan, Holambj Kalan, Bhorgarh and the ROB from Badli Station to Rohini Sector-18 Metro Station;**
- (c) the steps taken/being taken by the Government to ensure that the proposed ROBs and RUBs are designed and constructed with safety features including crash barriers, pedestrian crossings and emergency response systems; and**
- (d) the timeline fixed for the completion of the proposed Road Over Bridges and Road Under Bridges and the agencies responsible for their construction and maintenance?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) to (d) : Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.**

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Feb'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (Feb'25)	12,977 Nos. (including 14 Nos. of ROBs/ RUBs in the state of Delhi)

As on 01.02.2025, 4,344 Nos. ROBs/ RUBs are sanctioned at cost of ₹ 97,422 Cr on Indian Railways which are at various stages of planning and execution. 16 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) are sanctioned at cost of ₹ 647 Cr in State of Delhi, Details are as under:

SN	Location	ROB/ RUB/ FOB	Cost (in ₹ Cr.)	Remarks
1	LC No. 18 (Ghevra) on Delhi-Bathinda section	ROB	109	This work was sanctioned on cost sharing basis. Subsequently, due to no response from the State Govt. this work could not be taken forward. Now, this work is being taken up at Railway's cost.
2	LC No. 16 (Narela) on Delhi-Ambala section	RUB	165	Initially, this work was sanctioned for the construction of ROB. Subsequently, on the request of State Govt. proposal of change of scheme of work i.e., from ROB to RUB has been approved by Railway. Accordingly, the work of preparation of GAD has been taken up.
3	LC No. 10 (Siraspur) on Delhi-Ambala section	RUB	4.76	General Arrangement Drawing (GAD) has been approved. Detailed Estimate has also been sanctioned.
4	LC No. 11 (Khera Kalan) on Delhi-Ambala	RUB	3.83	Subway work of Railway portion has been completed. Remaining

	section			works have been taken up.
5	LC No. 12 (Khera Kalan) on Delhi-Ambala section	ROB	131.55	GAD has been approved and detailed estimate has been sanctioned.
6	LC No. 14 (Holambi Kalan) on Delhi-Ambala section	RUB	9.1	Detailed Estimate has been sanctioned.
7	LC No. 15 (Bhorgarh) on Delhi-Ambala section	RUB	5.7	Detailed Estimate has been sanctioned.
8	LC No. 11 (Sultanguri) on Delhi-Bathinda section	ROB	53.62	This work is being executed on Dual entity basis i.e., Railway portion by Railway and approaches by State Govt. Work of Railway Portion has been completed.
9	LC No. 19 on Delhi-Bathinda section	RUB	1.37	The work of preparation of GAD has been taken up.
10	LC No. 15 on Delhi Sarai Rohilla-Rewari section	RUB	21.70	The work of preparation of GAD has been taken up.
11	LC No. 17 on Delhi Sarai Rohilla-Rewari section	ROB	22.36	The work of preparation of GAD has been taken up.
12	LC No.18 on Delhi-Ambala section	RUB	3.83	The work was held up on account of land, which has now been resolved. The work of preparation of GAD has been taken up.
13	Non LC (Ballimaran) at New Delhi Yard	FOB	15.42	GAD has been approved. Detailed Estimate has been sanctioned and Tender has been awarded.

14	Rebuild (Pul Dufferin) on Delhi-Dayabasti section	ROB	37.78	The work of preparation of GAD has been taken up.
15	Rebuild (Pul Bangash) on Delhi-Dayabasti section	ROB	38.16	The work of preparation of GAD has been taken up.
16	Rebuild (Pul Mithai) on Delhi-Dayabasti section	ROB	23.67	The work of preparation of GAD has been taken up.

The Details of the ROB/RUB works at Kirari, Tikri Kalan and Rohini Sector 18 metro station are as under:

SN	Location	Remarks
1	LC No. 12 (Kirari) on Delhi-Bathinda	This work was sanctioned on cost sharing basis in year 2015-16. Subsequently, due to no response from State Govt. this work could not be taken forward. As per MoU with State Govt. regarding Kirari drain, now this work is to be taken up by State agency.
2	Non LC (Tikri Kalan) on Delhi-Bathinda	The feasibility for the construction of LHS has been examined and found not feasible.
3	Non LC (Rohini Sector 18 metro station) on Delhi-Ambala	Full height Subway (size – 2 x 10.5m x 5.5m) of four lane has already been provided by Railway at this location to connect Rohini to Samaypur.

Railways have taken several safety measures for construction of ROBs/RUBs. This includes proper alignment of approaches with proper carriage way width and provision of foot path wherever possible. In addition, provision of proper road surface, standard

signage, safety fencing, road marking, lighting, along with speed breaker as per requirements have also been provided in ROBs/RUBs.

Completion & commissioning of ROB/RUB works depends on various factors like fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
